

Dubious Applicants under NEET

2761. SHRI RITABRATA BANERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Eligibility cum Entrance Test (NEET) aspirants are claiming domicile of multiple States in order to improve their chances in State Government colleges, if so, the details thereof;

(b) whether the list of such dubious applicants are with Government; and

(c) the remedial steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) The responsibility of the Central Board of Secondary Education (CBSE) is to conduct the examination on behalf of Ministry of Health and Family Welfare, Government of India as per Indian Medical Council Act, 1956 and the Dentist Act, 1948 as amended in 2016. Further

(i) Condition of domicile is a State affair.

(ii) For State quota and other seats falling under the ambit of States, candidates can apply to the States where they are fulfilling the domicile condition.

(iii) Domicile rule varies from State to State and thus one candidate can avail the domicile of more than one State.

Ministry of Health and Family Welfare have confirmed that there is no provision of domicile in Central quota.

(b) and (c) There is no such list of dubious applicants with Government.

Packed food for students under MDMS

2762. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is planning to replace the present freshly cooked food with that of the packed food for the students under Mid-Day Meal Scheme (MDMS);

(b) if so, by when Government proposes to switch over to the supply of packed food system;

(c) what would be the time gap between the preparation and packaging of food and its supply for actual consumption by students; and

(d) the details of companies which have come forward for providing packaged food and what would be the procedure for awarding the contract?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) No, Sir.

(b) to (d) Do not arise.

Treating skill development courses as higher education

2763. SHRIMATI VIJILA SATHYANANTH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has proposed to treat long term skill development courses as higher education for the purpose of calculating the country's Gross Enrolment Ratio (GER);

(b) whether it is also a fact that GER in higher education in the country is calculated for the age group of 18-23 years; and

(c) whether the inclusion of skill courses in GER calculation is not expected to bring in significant improvement in higher education data immediately, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) Yes, Sir. The students enrolled in skill levels 5 and above under National Skills Qualifications Framework will be treated as part of GER in higher education. The GER for higher education is expected to increase on account of inclusion of enrolment in skill courses.

Proposal for new IIMs and IITs

2764. SHRI KAPIL SIBAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government had proposed five new IIMs and IITs in the budget for the FY 2014-15 and if so, the details thereof;

(b) whether Government has taken any steps in this regards and if so, the details thereof and if not, the reasons therefor; and

(c) the details of the proposed IIMs and IITs along with their status, as of now, State/UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) Yes, Sir. Government had proposed five new Indian Institutes of Management (IIMs) in the States of Himachal Pradesh, Bihar, Odisha, Punjab and Maharashtra and five new Indian Institutes of Technology (IITs) in Jammu, Chhattisgarh, Goa, Andhra Pradesh and Kerala in the budget for the Financial Year 2014-15.